

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	GOPAL CHANDRA AGARWAL VS S K ADVERTISING & CO PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

None

ORDER

1. None appears for the parties.
2. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**